

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-04-2021 AT 10.40 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/770/2020 IN MA/1077/2019  
PETITION NUMBER : IBA/330/2019  
NAME OF THE PETITIONER : Sri Priya Kumar (Liquidator) M/S of Perfect  
International Fabricators Pvt Ltd  
NAME OF THE RESPONDENTS : P.R.Venkatesh  
UNDER SECTION : Sec 65,66 of IBC, 2016

**ORDER**

In view of order dated 19.04.2021, matter is reposted to **07.06.2021**.

  
[K. NATARAJAN]  
Deputy Registrar)

VS